

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 1310 of 2019 IN  
DFR No. 2131 of 2019 & IA NO. 1087 OF 2019**

**Dated : 25<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Company Limited** ...Appellant(s)

**Vs.**

**Sai Lilagar Power Generation Limited & Ors.** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra  
Mr. Daleep Dayani

Counsel for the Respondent(s) :

**ORDER**

Issue notice to the respondents in IA for condonation of delay, IA for stay as well as main appeal. Dasti, in addition, is permitted.

List the matter on **03.09.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/vt*

**(Justice Manjula Chellur)  
Chairperson**